may I know whether it is a fact that all that money has been given back to the mills in the form of subsidy to produce coarse cloth? You are laking with one hand and giving with the other. The hon. Minister is very happy that the production of coarse cloth has increased by 20 per cent. May I know what is the percentage of population in the country which utilizes coarse cloHt? Is it only 20 per cent? And if that is not so, then the production in the mills muit be in proportion to the population of the country. May I know what the Government is doing to achieve that quota?

SHRI L. N. MISHRA: Sir, it is fact that net 20 per cent only of the population of this country consume coarse cloth: about 80 per cent might be using it. But at the present moment, our production of coarse cloth is only 20 per cent. But we have other commitments also. We have got export commitments. We have commitments for other purposes. We have got commitments for indigenous purposes. I feel, Sir, that 25 percent will able to meet the demand of these people who can only purchase coarse cloth. And if there is any need for increasing the percentage, there is nothing sacroscant about it, and I can raise it to 50 per cent also. An overall view of the industry and the economy has also got to be taken into account.

MR. CHAIRMAN . Next question.

RESOLUTION PASSED BY ALL INDIA MUSLIM MAJLIS MUSHAWARAT

*387. SHRI S.B. BOBDEY: SHRI A.G. KULKARNI :f SHRI N.P. CHAUDHARI: SHRI T.G. DESHMUKH: SHRI B.S. SAVNEKAR: SHRIMATI VIMAL PUNJAB DESHMUKH DR. (MRS.) MANGLADEVI TALWAR:

fThe question was actually asked on the floor of the House by Shri A. G. Kulkarni.

Will the Minister of HOME AFFAIRS/ गृह मंत्री be pleased to state :

- (a) whether Government are aware that the All India Muslim Majlis Mushawarat has recently passed a resolution avoiding to condemn brutalities by the Pakistan Government in Bangla Desh; and
- (b) if so, whether the activities sponsored by this organisation are being examined by Government in the light of security the

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL/^ *r^THzr WIT *>Tf*w farwr

- Sf TT3T 'T't (SHRI RAM NIWAS MIRDHA): (a) Government have seen press reports of the resolution passed by the All India Muslim Majlis-e-Mushawarat in its meeting held early in June, 1971.
- (b) In view of the overwhelming upsurge of sympathy and support for the struggle of the people of Bangla Desh, which has transcended all differences of religion, language etc. no significance need be attached to some discordant views expressed by a few. However, the activities of organisations which may be likely to prejudice the security of the country are kept under watch.

SHRI A. G. KULKARNI : Sir, I am aware that there is a microscopic minority in this country of Muslims who are really having such views as have been expressed in the convention, and the Government has also assured that a strict watch has been kept on the activities of the organisations. In this connection, may I know whether the hon. Minister is aware that particularly Sheikh Abdullah has opposed, while drafting the resolution of this convention, the deletion of the last paragraph which reads "when the Pakistani authorities are repor-

ted to have publicly expressed their willingness to receive back all their nationals in their reception camps which they claim to have established all along the border"? This is totally false. So, in this connection, I want to know whether the Government has taken any action about the views of Sheikh Abdullah and, if so, what that action is.

SHRI RAM NIWAS MIRDHA: It is true that Sheikh Abdullah took a leading part in this conference and he was very active in this. He helped in the drafting of the resolution from which a quotation has been given by the hon. Member. Even in that conference itself there were a lot of people who disagreed with the approach of Sheikh Abdullah and some of them had walked out in protest. So it is not correct to say that because certain individuals or certain organisations strike discordant notes sometimes, we should take an action which is completely out of proportion.

SHRI A. G. KULKARNI: I am really surprised at the views mentioned by the hon. Minister because Sheikh Abdullah is all along having an anti-national attitude towards this country. He has not only given his views in this seminar but also in Kashmir and other international forums. The Government is extending him all hospitality. I would like to know whether the Government, at least on this pretext, would cut short all the hospitality being shown to Sheikh Abdullah and leave him to face his own music while he is in this country.

SHRI RAM NIWAS MIRDHA: The views of Sheikh Abdullah are well known. In this conference itself—if I may inform the hon. Member—he at least described himself as an Indian citizen which he had not done for a long time. As regards action against him, Government has not. hesitated to take action against him in the past and will not hesitate to do so in future also in case he proves dangerous.

SHRI A. G. KULKARNI: But you are meeting his expenditure.

SHRIMATI INDIRA GANDHI: All these questions have to be viewed in a much larger aspect, not because somebody said something or did not say it. I assure the House that the Government is I'ully aware of what is in the interest of the country.

DR. (MRS.) MANGLADEVI TAL-WAR: Sir, in view of the assurance given by the hon. Prime Minister, I do not think there is much to say about the question. Sir, in view of . . .

MR. CHAIRMAN : What is your question?

DR. (MRS.) MANGLADEVI TAL-WAR: In view of the threats made every-day by the Pakistani President, General Yahya Khan, 1 have only to add...

MR. CHAIRMAN : Kindly put your i question; you have not to add.

DR. (MRS.) MANGLADEVI TAL-WAR: We have to be very vigilant. I would like to know from the hon. Minister, altough these people are in a microscopic minority, what the number of the members of the organisation to which the question refers is.

SHRI RAM NIWAS MIRDHA: Well, Sir, the Government is vigilant and we will continue to be vigilant.

SHRI AKBAR ALI KHAN: Will the hon. Minister say whether this does not represent the general view of the Muslims? On the other hand, many organisations and seminars and the people have unequivocally condemned the brutalities and the military junta of West Pakistan.

SHRI RAM NIWAS MIRDHA: Yes, Sir, I said earlier that this represents or this delinquency represents a very small minority among the Muslims and that Muslim organisations by and large are in consonance with the national stand on this issue

DR. BHAI MAHAVIR; In view of svhat the hon. Minister has said, I would like to know whether he is aware that the weekly, Jamiat Times, has written in its editorial, as late as July 23:

"To lay down such a condition for the return of refugees is basically wrong. The best thing" according to it, "is that U. N. should be asked to arrange for the trekback of the evacuees."

I would like to know whether Jamiat Times weekly represents any section of the Muslims in the view of the hon. Minister or not. And then the 'Sangam' . . .

MR. CHAIRMAN: This Question relates to only one organisation.

DR. BHAI MAHAVIR .- That organisation has representatives of all or most Muslim parties in the country. He has said something about the general view of the Muslim organisations and members. Sir, another correspondent of the 'Sangam' which is a paper published in Patna, has gone to the length of saying, "The Sino-Indian conflict of 1962 killed Nehru and the Indo-Pak War of 1965 resulted in the funeral of Lai Bahadur Shastri. God forbid there should be another war. We still cherish Indiraji's life." I would like to know if the Government has to say nothing on the comments which are dangerous, which are mischievous and misconceived.

SHRIMATI INDIRA GANDHI: It is true that there are some newspapers which have been publishing such comments, but

I do not think that we should get unduly alarmed. If I may say so, with all respect, there are some newspapers belonging to the party of the hon. Member sitting opposite who make equally dangerous and equally misleading comments. What we have to see nation and as responsible representatives of the people, is that we do not fan these sparks of communalism. We know that they do exist and that they exist among both Hindus and Muslims, but we should not say or do anything which fans this fire and allows it to spread, specially at this moment when it would be even more dangerous than ever before.

श्री सीताराम केसरी : श्रीमन, मैं मंत्री जी से यह जानना चाहता हं कि इस संगम के जो एडीटर हैं, जिनके बारे में भाई महावीर जी ने ग्रभी चर्चा की है क्या वह ग्रेंड एलायेंस के श्रादमी हैं ? क्या सरकार को इस बात की खबर है कि वह ग्रैंड एलायेंस के ग्रादमी हैं।

श्रीमती इन्दिरा गांधी : वह तो सुचना दे रहे हैं, पूछ नहीं रहे हैं।

SHRI BHUPESH GUPTA: Generally Shri Sitaram asks a question after Shri Rajnarain has asked one because he is a match.

श्री राजनारायस : श्रीमन, यह ग्राप चाहिए: यह नहीं कहना She is a match for him.

MR. CHAIRMAN: Now, please put your question.

SHRI BHUPESH GUPTA: 1 have paid tribute to him. You are a great

parliamentarian. You have also got that sight. You are a very good match.

श्री राजनारायण : श्रीमन्, मैं यह कहना चाहता हूँ ग्रीर यह सवाल सरकार से पूछना चाहता हूं कि, कहीं ग्राप इसको श्राउट ग्राफ ग्राडर न कह दें संसदीय प्रथा में ...

MR. CHAIRMAN: Question Hour over.

WRITTEN ANSWERS TO QUESTIONS TAKING OVER OF ENTIRE IMPORT TRADE

*388. SHRI JAGDISH PRASAD MATHUR : Will the Minister of FOREIGN TRADE/विदेश व्यापार मंत्री be pleased to state :

- (a) whether Government propose to take over entire import trade;
- (b) if so, what would be the impact on the industry as a result thereof;
- (c) whether it is also a fact that the All India Manufacturers' Organisation has urged the Government to exclude the small scale sector from the purview of Government's decision; and
- (d) if so, the reaction of Government thereto t

THE MINISTER OF FOREIGN TRADE/**विदेश ज्यापार मंत्री** (SHRI L. N. 'MISHRA) : (a) to (d) A statement is laid on the Table of the House.

STATEMENT

- (a) It is the policy of Government to increase progressively the role of State agencies in the import trade of the country.
- (b) to (d) Apprehensions have been expressed from time to time that the State agencies may not be able to import indust rial raw materials effectively. The State agencies are, however, already importing these raw materials *inter alia* to assist industries both in the large and small scale sectors, in procuring raw materials at reasonable prices. The impact of this policy on industry in the country has, by and large, been beneficial.

MARKETING OF PACKAGED TEA

- *389. SHRI R. P. KHAITAN: Will the Minister of FOREIGN TRADE/ विदेश व्यापार मंत्री be pleased to state:
- (a) whether Government have decided to set up a Tea Corporation for marketing of packaged tea; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/

THE MINISTRY OF TRADE/

THE MINISTRY OF